

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 100 OF 2019 &
IA NOS. 178 &960 OF 2019

Dated : 9th July, 2019

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Ors. ...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **02.09.2019.**

PS/Court Master

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